

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Application No. 51 of 2015 (SZ)

Applicant(s)
V. Manickam,
Koothampalayam,
Namakkal District.

Respondent(s)
Vs. The Secretary TNPCB,
Chennai and 5 others.

Legal Practitioners for Applicant(s)
M/s. S. Arunachalam Associates

Legal practitioners for respondent(s)
Mrs. H. Yasmeen Ali for R-1 & R-3
M/s. Abdul Saleem, S. Saravanan &
Vidyalakshmi Vipin for R2 & R4
M/s. M.K. Subramanian &
P. Velmani for R-5
Mr. S. Diwakar for R6

Note of the Registry	Orders of the Tribunal
Order No. 4	<p data-bbox="521 1032 821 1077">Date: 23rd May, 2017</p> <p data-bbox="521 1123 1398 1239">Learned counsel appearing for the applicant and the respondents are present.</p> <p data-bbox="610 1279 1224 1325">The application is listed for final arguments.</p> <p data-bbox="521 1365 1398 1481">As the Expert Member is not available, list the matter for final arguments on 13.07.2017</p> <p data-bbox="906 1602 1349 1682">.....J.M. (Justice M.S. Nambiar)</p>